

Annexure – 7

Name of the corporate debtor: RSI Private Limited

Date of commencement of CIRP: 24th April, 2024List of creditors as on: 17th May, 2024

List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if Any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1.	Assistant Commissioner, Customs House, Okha, Dist- Devbhoomi Dwarka-361350, Gujarat	Central Government	NA	03/05/24	59,68,31,990	59,13,31,990	Misuse of DEEC Scheme on imported HDPE / PP and violating of condition of Notification 204/92 dated 19.05.1992	NIL	NIL	No	63.58%	NIL	NIL	55,00,000	NIL	Part claim rejected as the as the same is not liability of the Corporate Debtor.
2.	The Assistant Commissioner, Customs Division, Porbandar, Opp Civil Airport, Behind N.K.Mehta Hospital, Porbandar – 360577, Gujarat	Central Government	NA	03/05/24	34,18,90,144	33,85,90,144	Misuse of DEEC Scheme on import HDPE / PP at the Port of Porbandar and violating of condition no (vii) of Notification 204/92 dated 19.05.1992	NIL	NIL	No	36.41%	NIL	NIL	33,00,000	NIL	Part claim rejected as the as the same is not liability of the Corporate Debtor.

3.	Asst. Provident Fund Commissioner (Legal), EPFO Regional Office, 24 Bellillious Road, Howrah West Bengal	Central Government	N.A.	20/09/24	68,657	64,245	Unassessed and non payment of Dues related to Provident Fund and allied contributions.	NIL	NIL	No	0.01%	NIL	NIL	4,412	NIL	Part claim Rejected as this pertains to CIRP period which would be taken care separately.
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